(ख) २७४.५ हांगकांग डालर।

(ग) मामला अब विभागीय न्याय-निर्णयाधीन है ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR SAHU): (a) Nothing was recovered from the office. From the residential premises foreign currencies and other articles like transistor, watch, tape recorders, projector, camera, fountain pens, crockery. co^cmetics etc. were seized.

(b) 274.5 Hong Kong dollars.

(c) The case is now under departmental adjudication.]

श्वी राम सहाय : क्या में यह जान सकूंगा कि यह एजेंट महोदय कौन साहब हैं जिन के यहां छापा मारा गया ?

श्रो रामेक्वर साह : उनके नाम हैं श्री जी॰ एस॰ गिल ग्रौर श्री राजेन्द्र सिंह ।

श्री राम सहाय : क्या मैं यह जान सकूंगा कि यह कुल माल, जो उनके यहां पकडा गया, किस कीमत का है ?

श्री रामेश्वर साहू : उसकी कीमत क़रीब ६.००० रु० है ।

*758. [The questioner (Shri Mahabir Dass) was absent. For answer, wide cols. 4948-4949 infra.]

CUSTOMS FACILITIES FOR THE DELEGATES TO THE EUCHARISTIC CONFERENCE

•759. SHRI ABID ALI: Will the Minister of FINANCE be pleased to state:

(a) whether Government had given any Customs facilities to the delegates to the Eucharistic Conference recentby held at Bombay;

(b) if so, the details of the facilities given; and

†[] English translation.

4930

(c) how much foreign exchange has been earned by India as a result of this Conference?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR SAHU): (a) Yes, Sir.

(b) The delegates being tourists were allowed the benefit of the Tourist Baggage Rules. Arrangements were also made to ensure that the large number of delegates could complete Customs formalities quickly and smoothly. Some of the delegates were also allowed to be accommodated on board chartered ships in the Bombay harbour because of shortage of accommodation in the city.

(c) No information is yet available to the Government.

HEALTH EDUCATION PROGRAMME

•760. THAKUR BHANU PRATAP SINGH: Will the Minister of HEALTH be pleased to state:

(a) the progress of work done so far under the scheme of Central Health Education Programme?

(b) the names, with prices of the publications published by the Directorate of Health Education of the Government of India; and

(c) what steps Government propose to take for further intensifying the Health Education Programme?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH (SHRI P. S. NASKAR): (a) to (c) A statement giving the requisite information is laid on the Table of the Sabha. [See Appendix L, Annexure No. 42.]

THAKUR BHANU PRATAP SINGH: May I know, Sir, whether the Health Education Programme of the Government of India has made any noticeable impression on the minds of the general public in regard to health matters. [RAJYA SABHA]

DR. SUSHILA NAYAR: Well, Sir, we do expect that health education is having some influence. The very fact that there used to be so much resistance to some of the health measures like smallpox, vaccination and it is very much reduced now, shows that health education is having results.

THAKUR BHANU PRATAP SINGH: May I know, Sir, whether our people are taking full advantage of this Health Education Programme?

DR. SUSHILA NAYAR: I have already stated that they are.

SHRI I. K. GUJRAL: May I ask the hon. Minister if she is convinced that there is considerable scope for improvement so far as the impact of health education is concerned and, if so, is she getting any team of experts appointed to study the present methods used what are the defects in that and how to improve them?

DR. SUSHILA NAYAR: We have had several experts who have studied and who have given their opinion on the activities of the Health Education Bureau and may I say that I am happy to report to this hon. House that they have made very favourable comments on the activities of the Health Education Bureau. I would add to that that I would very much appreciate the help of hon. Members like Shri Gujral and others, to carry this message forward still further.

श्री दयाल दास कुर्रे : क्या मंत्री महोदय यह बतलाने की कृपा करेंगी कि यह हैल्थ एजुकेशन स्कीम कहां-कहां चालू हुई है ?

डा॰ सुझीला नायर : श्रीमन्, सेंट्रल हैल्थ एजूकेशन ब्यूरो है ग्रोर सभी स्टेट गउर्न-मैंट्स से हैल्थ एजूकेशन ब्यूरो की स्थापना की बात हम ने की है । दो के सिवा सब ने उसे चालू कर दिया है ग्रौर तीन-चार स्टेट्स में डिस्ट्रिक्ट्स में भी इस कार्य को चाल् करने की कार्यवाही हो रही है ।

SHRI BIREN ROY: Are there any steps being taken now to see—at least educate through schools and other places—that minors and those under 18 should not smoke or be even sold cigarettes and bidies from the shops in the cities?

DR. SUSHILA NAYAR: School health programme and health education for school children is one of the activities to which this Bureau is giving very great importance and they have prepared some syllabi, etc. for this purpose also. Apart from that, so far as smoking is concerned, the Health Education Bureau has brought out very effective and good materials for the use of teachers and parents, but we all know that example is better than precept.

भी देवकीनंदन नारायण : क्या मंत्री महोदया यह बतलाने की क्रुपा करेंगी कि यह जो स्कीम कुछ स्टेट्स में ग्रौर कुछ जिलों में चालू हुई है, इसके लिये उनको यहां से क्या मदद दी जाती है ? ग्रौर यदि कोई स्टेट या जिला ग्रपनी स्टेट या जिले में इस स्कीम को चालू करना चाहे, तो उसको सेंटर से क्या मदद दी जा सकती है ?

का॰ सुझीला नायर : श्रीमन्, सेंटर की तरफ से तो स्टेट गवर्नमेंट को मदद मिलेगी भौर स्टेट गवर्नमेंट से डिस्ट्रिक्ट को मदद मिल सकती है । हमारे यहां से ७४ पर सेंट नानरेकरिंग और ४० पर सेंट रेकरिंग खर्चा मिलता है up to the fixed ceiling.

SHRI DAYALDAS KURRE: May I know, Sir, what is the main nature of this scheme, what is the important nature of this scheme?

SHRI P. S. NASKAR: Details have been given in the statement which has been laid on the Table of the House.

SHRI BIREN ROY: I wanted to ask what steps have been taken at least to direct the shops not to sell cigarettes, etc., to minor children and young boys.

MR. CHAIRMAN: What steps have been taken to stop selling cigarettes, etc to young boys—he asks. DR. SUSHILA NAYAR: There is no legislation on the subject, but we shall certainly convey the hon. Member's suggestion to the Ministry concerned.

श्री शेरलां : अभी जो दो स्टेट्स आपने बताया, जिन की तरफ से जवाब नहीं मिला, क्या आप उनके नाम बता सकेंगे ? इस स्कीम को चालू करने के लिए आप ने जो स्टेट्स को लिखा, उसका जवाब दो स्टेट्स से नहीं ग्राया जैसाकि आप ने फर्माया, तो क्या उन का नाम ग्राप बतला सकेंगे ?

SHRI P. S. NASKAR: The Health Education Bureau has so far been established in thirteen States. Andhra Pradesh, Assam, Bihar, Gujarat, Kerala . . .

MR. CHAIRMAN: Please name the two. It will be a shorter list than thirteen.

SHRI P. S. NASKAR: I am answering it in the positive manner. I am giving the thirteen States.

MR. CHAIRMAN: He wants the names of the two States who have not replied to you.

SHRI P. S. NASKAR: I will find out.

MR. CHAIRMAN: All right then. You may let him have the thirteen.

SHRI P. S. NASKAR: Andhra Pradesh, Assam, Bihar, Gujarat, Kerala, Madras, Maharashtra, Mysore, Madhya Pradesh, Orissa, Punjab, U.P. and West Bengal. They have so far established a Health Education Bureau in their States.

MR. CHAIRMAN: It is an answer in the affirmative as well in the negative.

SHRI I. K. GUJRAL: For making a very serious impact of health education, do the Ministry or the Bureau fix particular diseases as targets for particular years and, if so, have they fixed any targets as to which particular disease they would attack in the next two years?

Dr. SUSHILA NAYAR: We are giving emphasis to most of the problems that are facing the country. Some campaigns have been taken up OB an intensive scale like malaria eradication, small-pox eradication, family planning, and so on. Naturally they get greater emphasis. And then. every year the W.H.O. fixes a scheme for that year, and that also receives special attention from the Health Education Bureau.

MR. CHAIRMAN: Next question.

SHRI GUJRAL: Sir, that was not my question. Family planning is not a disease. I am asking what particular disease . . .

MR. CHAIRMAN: I know you asked something and she has given a reply. Next question.

ESTATE DUTY FROM FORMER RULERS IN MADHYA BHARAT

*761. SHRI R. S. KHANDEKAR: Will the Minister of FINANCE be pleased to state the total amount paid by way of Estate Duty by former rulers in the erstwhile State of Madhya Bharat so far together with its break-up?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR SAHU): The total amount of estate duty paid so far by the former rulers in the erstwhile Madhya Bharat State is Rs. 86,33,250.

2. Its break-up is as follows:---

Name of the erstwhile State					Duty paid
					Rs.
1. Gwalior	,				51,86,672
2. Bhopal				•	14,84,614
3. Indore		•		•	19,09,727
4. Khilchip		•	•	14,694	
5. Pathari					555
6. Narsingh	garh		•		31,988
7. Sailana	•	٠		•	5,000
Тот	AL.				86,33,250